

COMMITTEE ON PRIVATE MEMBERS

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

(Thirteenth Lok Sabha)

TWENTY-FIRST REPORT

(Presented on 5.12.2001)

On behalf of the Committee on Private Members Bills and Resolutions, I having been authorised by the Committee to present the Report, present this Twenty-first Report.

2. The Committee met on 3 December, 2001 for the purpose of classification and allocation of time for discussion of Bills (vide Appendices I and II) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of twelve Bills shown in Appendices.

4. After considering all aspects of the Bills, the Committee recommend that six Bills shown in Appendix I be placed in category `A. The Committee further recommend that the six Bills shown in Appendix II be placed in category `B. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I and II.

Recommendations

5. The Committee recommend that the classification and allocation of time in respect of Bills by the Committee, as shown in the Appendices, be agreed to by the House.

(M.O.H. FAROOK),

Acting Chairman,

Committee on Private Members Bills and Resolutions

NEW DELHI;

3 December, 2001

12 Agrahayana, 1923 (Saka)

APPENDIX-I

Sl. No.	Name of the Bill and member-in-charge	Bill No	Category recommended	Time recommended
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1.	The Provision of Communication Facilities in Every Village Bill, 2001 by Shri RamdasAthawale, M.P.	90 of 2001	A	2 hours
2.	The Slums and Jhuggi-Jhopri Areas (Basic Amenities and Clearance) Bill, 2001 byShri Ramdas Athawale, M.P.	93 of 2001	A	2 hours
3.	The Provision of Employment Bill, 2001 by Shri Y.S. Vivekananda Reddy, M.P.	1 of 2001	A	2 hours
4.	The Crop Insurance Bill, 2001 by Shri Y.S. Vivekananda Reddy, M.P.	19 of 2001	A	2 hours
5.	The Voluntary Organisations (Regulation) Bill, 2001 by Dr. V. Saroja, M.P.	75 of 2001	A	2 hours

7.	The Custodial Crimes (Prevention, Protection and Compensation) Bill, 2001 by Shri G.M. Banatwalla, M.P.	92 of 2001	A	2 hours
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APPENDIX-II

Sl. No.	Name of the Bill and member-in-charge	Bill No	Category recommended	Time recommended
1.	The Uniform Education Bill, 2000 by Shri Y.S. Vivekananda Reddy, M.P.	184 of 2000	B	2 hours
2.	The Constitution (Amendment) Bill, 2001 (Insertion of new article 21A) by Shri G.S. Basavaraj, M.P	47 of 2001	B	2 hours
3.	The Girls (Free and Compulsory Education) Bill, 2001 by Shri G.S. Basavaraj, M.P.	53 of 2001	B	2 hours

4.	The Indian Penal Code (Amendment) Bill, 2001 (<u>Amendment of section 375</u>) by Dr. V. Saroja, M.P	69 of 2001	B	2 hours
5.	The Cinematograph (Amendment) Bill, 2001 (<u>Amendment of section 5B</u>) by Dr. V. Saroja, M.P.	72 of 2001	B	2 hours
6.	The Constitution (Amendment) Bill, 2001 (<u>Insertion of new articles 22A and 22B</u>) by Dr. V. Saroja, M.P.	62 of 2001	B	2 hours